

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 2nd January, 2023.

No. HCM/E-36/2016-Estt/ The High Court of Manipur is pleased to extend the time period for completion of the work for Scanning/ Digitizing/Storage/Integrated/ Retrieval of Case Files of High Court of Manipur and its subordinate courts by another 1 (one) year retrospectively with effect from 16th June, 2022 to 15th June, 2023

This is in connection with the work order issued to the firm, M/s Informatics Publishing Limited vide HCM/E-36/2016-Estt/27601 dated 16th Dec., 2019.

M/s Informatics Publishing Limited is to complete the work within the stipulated time.

By order etc.:-

Sd/-
(Golmei Gaiphulshillu)
Registrar General
High Court of Manipur

Endt. No. HCM/E-36/2016-Estt/ 54-68 .

Imphal, the 2nd January, 2023.

Copy to:-

1. All the Judicial Officers.
2. The Registrar (Judl.)/Vigl/(Admn./PM&P), High Court Of Manipur.
3. The CPC, Central Project Co-ordinator, High Court of Manipur.
5. The Joint Registrar (Admn./ PM&P), High Court of Manipur.
6. All the Deputy Registrars/Language Officer (Special Officer), High Court of Manipur
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/L.R.O/Chief Translator/All Court Managers, High Court Manipur.
9. The System Analyst, High Court of Manipur (for uploading the same in Official Website).
10. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice A.Bimol Singh, High Court of Manipur.
12. The Private Secretary to the Registrar General, High court of Manipur.
13. All The Supdt./Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer, High Court of Manipur.
14. M/s Informatics Publishing Limited.
15. The Order Book/Guard File/Notice Board.
16. Concerned File.


Registrar General
High Court of Manipur